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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.11.2018

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala,

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.171/B B/2018	For admission	Sec 10 of I&B code	M/s Cryo-Save (India) Pvt Ltd	M S Viswanathan, K S Vadivelu Advocate		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s : 1 M.S. VISWANATHAN } Petitioner
K.S. VADIVELU }
M.S. Viswanathan
K.S. Vadivelu

RESPONDENT/s :

ORDER

Heard Shri M.S Vishwanathan with Shri K.S Vadivelu, learned Counsels for Petitioner.

The learned Counsel for Petitioner, requested to issue notices to all the Financial Creditor, as mentioned in the Exhibit-2A.

Issue notices to all the Financial Creditor, as mentioned in the Exhibit-2A. Registry to prepare notice and the learned Counsel for Petitioner is permitted to collect the notice in person from the Registry and to serve it on all the Financial Creditors and to file proof of service in the Registry.

Post the case for hearing on 07/12/2018.


MEMBER (J)

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